

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 101  
CAA-34/ND/2024

**IN THE MATTER OF:**

**M/s. Shalimar Maintenance Services Pvt. Ltd.**

**...APPLICANT**

**Section**

**U/s 230-232 (2<sup>nd</sup> Motion)**

**Order delivered on 30.04.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

<b>For the Petitioner/Applicant</b>	<b>:</b>
<b>For the RD</b>	<b>:</b>
<b>For the OL</b>	<b>:</b>
<b>For the IT Department</b>	<b>:</b>

**ORDER**

Re-notified to **01.05.2024**.

**Sd/-**  
**(Court Officer)**